

- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Automative Research Association of India, Pune, for the year 1993-94.

[Placed in Library. See No. L.T. 6852/94]

- (5) A copy of the Memorandum of Understanding (Hindi and English versions) between Bharat Heavy Electricals Limited and the Department of Heavy Industry, Ministry of Industry for the year 1994-95.

[Placed in Library. See No. L.T. 6853/94]

Annual Reports and Reviews on the working of Electronics Service and Training Centre, Nainital for 1993-94 and of Process and Product Development Centre, Agra for 1993-94 etc.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): Sir, on behalf of Shri M. Arunachalam, I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Electronics Service and Training Centre, Nainital, for the year 1993-94 alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Electronics Service and Training Centre, Nainital, for the year 1993-94.

[Placed in Library. See No. L.T. 6854/94]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Process and Product Development Centre, Agra, for the year 1993-94 alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Process and Product Development Centre, Agra, for the year 1993-94.

[Placed in Library. See No. L.T. 6855/94]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Tool Room and Training Centre, Jamshedpur, for the year 1993-94 alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Central Tool Room and Training Centre, Jamshedpur, for the year 1993-94.

[Placed in Library. See No. L.T. 6856/94]

Reviews on the working of and Annual Reports of Bharat Electronics Limited, Bangalore for 1993-94 and of Garden Reach Ship-building and Engineers Limited, Calcutta for 1993-94 etc.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): Sir, I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (a) (i) Review by the Government of the working of the Bharat Electronics Limited Bangalore, for the year 1993-94.
- (ii) Annual Report of the Bharat Electronics Limited Bangalore, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 6857/94]

- (b) (i) Review by the Government of the working of the Garden Reach Ship-builders and Engineers Limited, Calcutta, for the year 1993-94.
- (ii) Annual Report of the Garden Reach Ship-builders and Engineers Limited, Calcutta, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 6858/94]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Defence Studies and Analyses, New Delhi, for the year 1993-94 alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Institute for Defence Studies and Analyses, New Delhi, for the year 1993-94.

[Placed in Library. See No. L.T. 6859/94]

- (3) (i) A copy of the Annual Administration Reports (Hindi and English versions) of the Cantonment Boards for the year 1993-94.

[Placed in Library. See No. L.T. 6860/94]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Aeronautical Development Agency, Bangalore, for the year 1993-94 alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Aeronautical Development Agency, Bangalore, for the year 1993-94.

[Placed in Library. See No. L.T. 6861/94]

- (5) (a) (i) A copy of the Annual Report (Hindi and English versions) of the Jawahar Institute of

Mountaineering and Winter Sports, Aru, for the year 1991-92 alongwith Audited Accounts.

- (ii) A copy of the Annual Report (Hindi and English versions) of the Jawahar Institute of Mountaineering and Winter Sports, Aru, for the year 1992-93 alongwith Audited Accounts.

[Placed in Library. See No. L.T. 6862/94]

- (b) (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jawahar Institute of Mountaineering and Winter Sports, Aru, for the year 1991-92 and 1992-93.

- (6) Statement (Hindi and English) showing reasons for delay in laying the papers mentioned (5) above.

[Placed in Library. See No. L.T. 6863/94]

Notification under Administrative Tribunals Act, 1985 and All India Services Act, 1951, etc.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): Sir, on behalf of Shrimati Margaret Alva, I beg to lay on the Table—

- (1) A copy each of the following Notification (Hindi and English versions) under sub-section (1) of section 37 of the Administrative Tribunals Act, 1985:—

(i) The Madhya Pradesh Administrative Tribunal (Salaries and Allowances and Conditions of Service of Chairman, Vice-Chairman and Members) Amendment Rules, 1994 published in Notification No. G.S.R. 743(E) in Gazette of India dated the 7th October, 1994.

(ii) The Central Administrative Tribunal (Procedure) Second Amendment Rules, 1994 published in Notification No. G.S.R. 756(E) in Gazette of India dated the 18th October, 1994.

(iii) The Central Administrative Tribunal (Group 'B' and 'C' Miscellaneous Posts) Amendment Rules, 1994 published in Notification No. G.S.R. 773(E) in Gazette of India dated the 25th October, 1994.

(iv) The Central Administrative Tribunal (Staff) (Conditions of Service) Amendment Rules, 1994 published in Notification No. G.S.R. 774(E) in Gazette of India dated the 25th October, 1994.

(v) The Central Administrative Tribunal, Stenographers Service (Group 'B' and 'C' Post) Recruitment Amendment Rules, 1994 published in Notification No.

[Placed in Library. See No. L.T. 6864/94]

G.S.R. 775 (E) in Gazette of India dated the 25th October, 1994.

- (2) A copy of the following papers (Hindi and English versions) under sub-section (2) of Section 3 of the All India Services Act, 1951:—

(i) The Indian Police Services (Probation) Amendment Rules, 1994 published in Notification No. G.S.R. 54 in Gazette of India dated the 29th January, 1994.

(ii) The Indian Forest Service (Probation) Amendment Rules, 1994 published in Notification No. G.S.R. 534(E) in Gazette of India dated the 25th June, 1994.  
[Placed in Library See No. L.T. 6865/94]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Public Administration, New Delhi, for the year 1993-94 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Public Administration, New Delhi for the year 1993-94.  
[Placed in Library See No. L.T. 6866/94]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Grih Kalyan Kendra, New Delhi, for the year 1993-94 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of Grih Kalyan Kendra New Delhi, for the Year 1993-94.  
[Placed in Library See No. L.T. 6867/94]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Central Civil Service Cultural and Sport Board, New Delhi, for the year 1993-94 alongwith Audited Accounts.

(ii) Statement (Hindi and English versions) by the Government of the working of the Central Civil Services Cultural and Sports Board, New Delhi, for the year 1993-94.  
[Placed in Library See No. L.T. 6868/94]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Central Government Employees Consumer co-operative Society Limited, New Delhi, (Kendriya Bhandar) for the year 1993-94 alongwith Audited Accounts.

(ii) Statement (Hindi and English versions) by the Government of the working of the Central Government Employees Consumer Co-operative Society Limited, New Delhi, (Kendriya Bhandar) for the year 1993-94.  
[Placed in Library See No. L.T. 6869/94]